

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

226. C.P. (IB)/3152(MB)2019

**IN THE MATTER OF**

Sanap & Brothers

Vs

Millennium Mobility Pvt Ltd

Section 9 of the Insolvency & Bankruptcy Code, 2016

**Order Delivered on 05.04.2024**

CORAM:

MS. REETA KOHLI  
MEMBER (J)

MS. MADHU SINHA  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Petitioner:

For the Respondent:

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**ORDER**

In terms of the order dated 26.03.2024, NCLT Delhi, the case is transferred to  
Court-VI.

Sd/-  
MADHU SINHA  
Member (Technical)  
Shubham

Sd/-  
REETA KOHLI  
Member (Judicial)